

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. – 824
TO BE ANSWERED ON 7TH FEBRUARY, 2025**

COMPENSATION FOR HEALTHCARE WORKERS DURING COVID-19 PERIOD

**824: SHRI BALWANT BASWANT WANKHADE:
SHRI SANJAY UTTAMRAO DESHMUKH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of Asha workers, other healthcare and frontline workers who died during the Covid-19 period, State/UT-wise;
- (b) whether the Government has proposed compensation to provide relief to their families;
- (c) if so, the details of compensation paid to these frontline workers;
- (d) whether the compensation payable to them is still pending;
- (e) if so, the details thereof along with the steps taken for payment of outstanding amount to them; and
- (f) whether the Government proposes to give 'Martyr' status to those doctors and other healthcare workers who lost their lives due to Covid-19 and if so, the details thereof, State/UT-wise?

ANSWER

**THE MINISTER OF STATE IN MINISTRY OF HEALTH AND FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) : Government of India maintains data of total cases and deaths due to COVID-19 as reported by States/UTs. As on 03.02.2025, a total of 5,33,662 deaths due to Covid-19 (including those of Asha workers, other healthcare and frontline workers) have been reported in the country. Disaggregated data on deaths due to COVID-19 by profession or otherwise is not maintained centrally. The State/UT-wise status of COVID-19 deaths is annexed.

(b) to (e): Pradhan Mantri Garib Kalyan Package (PMGKP): Insurance Scheme for Health Workers fighting COVID-19 was implemented from 30.03.2020 to 15.10.2022 to provide an insurance cover of Rs. 50 lakh for comprehensive personal accident/ life insurance cover to a total of around 22.12 lakh public healthcare providers, including community health workers who were in direct contact and care of COVID-19 patients and who were at risk of being impacted by this.

As per the claim settlement process, the payment is released to the beneficiary of the deceased on receipt of duly verified claim documents from the State/UT governments. Under the scheme, a total of 2545 claims (each @ Rs. 50 lakh) have been paid to the beneficiaries.

(f): No such proposal is under consideration.

Annexure referred to in reply to para (a) of Lok Sabha unstarred question no. 824 for answer on 07.02.2025

Source: COVID-19 Dashboard, MoHFW
(<https://covid19dashboard.mohfw.gov.in>)

State-wise status of COVID-19 Deaths till 3rd February, 2025		
S. No.	State	Deaths
1	Andaman and Nicobar Islands	129
2	Andhra Pradesh	14733
3	Arunachal Pradesh	296
4	Assam	8038
5	Bihar	12315
6	Chandigarh	1186
7	Chhattisgarh	14205
8	Dadra and Nagar Haveli and Daman and Diu	4
9	Delhi	26701
10	Goa	4014
11	Gujarat	11101
12	Haryana	10787
13	Himachal Pradesh	4247
14	Jammu and Kashmir	4793
15	Jharkhand	5337
16	Karnataka	40411
17	Kerala	72137
18	Ladakh	231
19	Lakshadweep	52
20	Madhya Pradesh	10787
21	Maharashtra	148602
22	Manipur	2149
23	Meghalaya	1628
24	Mizoram	734
25	Nagaland	782
26	Odisha	9215
27	Puducherry	1982
28	Punjab	20600
29	Rajasthan	9746
30	Sikkim	501
31	Tamil Nadu	38086
32	Telangana	4111
33	Tripura	943
34	Uttarakhand	7778
35	Uttar Pradesh	23743
36	West Bengal	21558
Total		533662